

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 112(ND)/16

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE COMPANY: M/s. Jaipur Investment Ltd.

SECTION OF THE COMPANIES ACT: 58 & 96

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Kamlesh Jain, Advocate

For the Respondent (s) : Mr. Vaibhav Kosliwal, Advocate

Order

The respondents are directed to file all the Annual Returns since restoration of the Company in 1987. ROC has filed his reply and sent a communication that they have no records pertaining to this company.

The petitioner is directed to file the chronological list of dates with reference to the pagination and explain the gross delay in this matter.

To come up on 6th October, 2017.

— Sd —
(S. K. Mohapatra)
Member (T)

— Sd —
(Ina Malhotra)
Member (J)